

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.11.2024

NOTICE

Please take notice that the following matters adjourned in the Court – IV on 22.11.2024 are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 (PH)	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	22.11.2024	18.12.2024
2.	Comp. App. (AT) (Ins) No. 390 of 2023 & I.A. No. 1301, 1302 of 2023, 7105, 7610 of 2024 (PH)	Canara Bank Vs. Vivek Kumar Resolution Professional of AVJ Developers (India) Pvt. Ltd.	22.11.2024	26.11.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar